

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-100/2022/6276/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
Presiding officer, Industrial Tribunal,
Dibrugarh.

Dated Guwahati the 18th July, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. ITD.01/2023/578 dtd. 06.07.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **five days casual leave from 24.07.2023 to 28.07.2023, along with station leave permission, from the morning of 22.07.2023 till the morning of 31.07.2023.** The District & Sessions Judge, Dibrugarh and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-100/2022/6277-6278/A, dated , 18-07-2023

Copy to:

1. The District & Sessions Judge, Dibrugarh.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
